

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-140/ND/2018

In the matter of :

Prominent Fininvest (P) Ltd with Elcon
Alloys (P) Ltd

..PETITIONER

SECTION

Under Section 230-232

Order delivered on 11.9.2018

Coram :

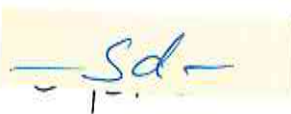
R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : -
For the Respondent/Corporate Debtor :
For the Intervener :

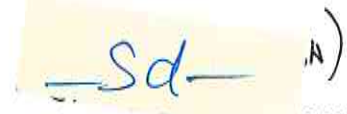
ORDER

Heard in relation to 1st Motion.

Subject to clarifications, order is reserved.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit